

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 2877
(TO BE ANSWERED ON 02.08.2017)

CBI INVESTIGATION

2877. SHRI N.K. PREMACHANDRAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to convert CBI into an independent investigating agency by providing it a statutory backup;
- (b) if so, the details thereof and the action taken in this regard and if not, the reasons therefor;
- (c) whether the Government has proposed to change the criteria for taking up the investigation of cases from the States and if so, the details thereof;
- (d) the details of cases referred/ handed over to CBI during the last three years;
- (e) the details of cases pending with the agency from the State of Kerala along with their present status; and
- (f) whether the Government proposes to establish an independent crime investigating agency and if so, the action taken by the Government thereon, State-wise?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a)to (f): The Central Bureau of Investigation (CBI) functions within an explicit and well-established legal and procedural framework and derives its powers for investigation of crimes under the Delhi Special Establishment (DSPE) Act, 1946 as amended by Central Vigilance Act, 2003 and Lokpal and Lokayukta Act, 2013 in accordance with the provisions of Cr.PC, 1973 and as per instructions contained in the Crime Manual.

A total of 791 cases as per following details, have been referred /handed over to CBI from 01.01.2014 till 30.06.2017:

Year	Total No. of cases referred/handed over to CBI
2014	207
2015	326
2016	151
2017 (upto 30.06.2017)	107
Total	791

Details of cases referred by State Government of Kerala in which investigation has been taken up by CBI are as under:-

Year	No. of cases registered by CBI as referred by State Government of Kerala
2016	02
